

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 129/2026

In the matter of:

Sunil Jain

...Applicant

Versus

Govt. Of NCT of Delhi & Ors.

...Respondents

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Filed by



Delhi Pollution Control Committee

Place: Delhi

Dated: ___ June, 2026

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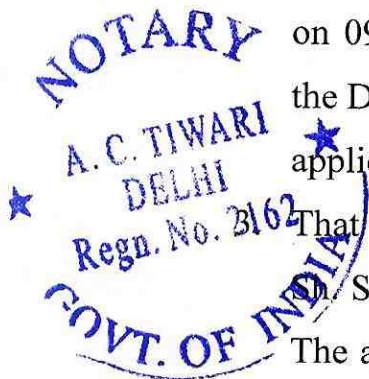
**STATUS REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN COMPLAINT WITH THIS
HON'BLE TRIBUNAL'S ORDER DATED 09.03.2026.**

I, M.S. Rawat, Sr. Environmental Engineer, Delhi Pollution Control Committee, 3rd Floor, Block-I, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That, the above-captioned OA was taken up by this Hon'ble Tribunal on 09.03.2026 and pleased to dispose of the matter interalia directing the DPCC to duly consider the complaint dated 31.07.2025 made by the applicant and take appropriate action in accordance with law.

That this OA was registered on the basis of the letter petition sent by Sunil Jain, General Secretary, RWA, D Block, Anand Vihar, Delhi.

The applicant made an allegation about illegally operating open dhalao (garbage collection point) in the vicinity of Vivekanand School, Anand Vihar, Delhi – 110092. The applicant also alleged that the dhalao is causing the environmental issue and creating health hazard since foul smell is emitting from this dhalao which is not properly maintained.



4. That the applicant had sent a complaint dated 31.07.2025 to the answering respondent. DPCC on 06.10.2025 issued a letter to the Commissioner (MCD) thereby forwarding the complaint for necessary action. Copy of letter issued to MCD dated 06.10.2025 is annexed herewith as ANNEXURE 1.
5. That in view of the order passed by this Hon'ble Tribunal, DPCC officials conducted site visit on 17.04.2026 and observed as follows:
- The site in question was being used as an open dumping and solid waste storage containers are placed therein.
 - Solid waste was found scattered in the open, causing foul smell and unhygienic conditions.
 - One MCD truck found in place for lifting the garbage/solid waste from alleged site.
- Copy of inspection report dated 17.04.2026 along with photographs taken during visit are collectively annexed herewith and marked as ANNEXURE 2 (Colly).
6. That answering respondent on 29.04.2026 issued a letter to MCD to take further necessary action and provide compliance report with respect to Solid Waste Rules within 15 days. Copy of letter issued to MCD dated 29.04.2026 is annexed herewith as ANNEXURE 3.
7. It is therefore requested to this Hon'ble Tribunal that the present action taken report may kindly be taken on record.


DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present action taken report are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 10 day of June, 2026.



ATTESTED

 NOTARY PUBLIC
 (DELHI, INDIA)


DEPONENT

10 JUN 2026



	DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 3 rd floor, Block-1, DMRC IT Park, Shastri Park, Delhi-110053 visit us at : http://dpcc.delhigovt.nic.in	By Speed Post 
	F.No.DPCC/CMC-I/Complaints/C-2305/2025/ <u>2541-43</u>	

Dated: 06/10/25

To,

The Commissioner (MCD)
 4th Floor Dr. S.P.M. Civic Centre,
 Minto Road, New Delhi-110002

Sub: -Reagrding complaint against Open Dhalao near Vivekanand School, Anand Vihar, Delhi-110092 causing severe Air Pollution and Public Health Hazard.

Sir,

Please find enclosed herewith a complaint against Open Dhalao near Vivekanand School, Anand Vihar, Delhi-110092 causing severe Air Pollution and Public Health Hazard, received from Sh. Sunil Jain, General Secretary, D-Block, Anand Vihar, Delhi-110092. The Contents of the Complaint are self explanatory.

In view of above you are requested to take necessary action at your end under intimation to complainant & this office.

Yours sincerely


M.S. Rawat
SEE, CFC-I

Encl: As above.

Copy to:

1. Sh. Sunil Jain, General Secretary, D-Block, Anand Vihar, Delhi-110092 with the request to follow up the matter with the aforesaid addresses department.
2. Master File, CFC-I.

Fwd: Request for urgent intervention to address Open Dhalao near Vivekanand School, Anand Vihar, Delhi-92 causing severe Air Pollution ...

Request for urgent intervention to address Open Dhalao near Vivekanand School, Anand Vihar, Delhi-92 causing severe Air Pollution and Public Health Hazard

CHAIRMAN DPCC < chdpcc@nic.in >

Mon, 15 Sep 2025 10:47:50 AM +0530

To "msdpcc"<msdpcc@nic.in>

==== Forwarded message =====

From: SUNIL JAIN <sunilrwa.dblock@gmail.com>

To: <chdpcc@nic.in>, <msdpcc@nic.in>, <dksingh.dpcc@nic.in>, <dr.nanditamaitra@delhi.gov.in>, <msrawat.dpcc@nic.in>

Date: Sat, 13 Sep 2025 13:01:34 +0530

Subject: Request for urgent intervention to address Open Dhalao near Vivekanand School, Anand Vihar, Delhi-92 causing severe Air Pollution and Public Health Hazard

==== Forwarded message =====

NO. RWA/DB/2025/01

DATED: 31.7.2025

The Hon'ble Chairman,
Delhi Pollution Control Committee,
GNCTD,
6th Floor, B Wing, Delhi Secretariat
IP Estate: New Delhi-110002

Respected Sir,

I wish to draw the kind attention of the Hon'ble Tribunal towards a serious environmental and public health issue being faced by the residents of Anand Vihar, Delhi-92, particularly in the vicinity of Vivekanand School.

There exists an **open dhalao (garbage collection point)** near the school, which has become a constant source of foul smell, unhygienic conditions, and severe air pollution. The open dumping and unmanaged waste disposal practices are not only violating the basic norms of solid waste management but are also adversely affecting the health of school children, senior citizens, and residents living nearby.

A comprehensive letter is attached herewith and the pics of the site for kind perusal and taking immediate necessary action please.

(SUNIL JAIN)
GENERAL SECRETARY, RWA
D BLOCK ANAND VIHAR DELHI-110092

MS/1839
17/9/25

**RESIDENTS WELFARE ASSOCIATION
D BLOCK ANAND VIHAR
DELHI-110092**

E-mail : suniljain4525@gmail.com

NO. RWA/DB/2025/01

DATED: 31.7.2025

The Hon'ble Chairman,
Delhi Pollution Control Committee,
GNCTD,
6th Floor, B Wing, Delhi Secretariat
IP Estate: New Delhi-110002

Sub: Request for urgent intervention to address Open Dhalao near Vivekanand School, Anand Vihar, Delhi-92 causing severe Air Pollution and Public Health Hazard

Respected Sir,

I wish to draw the kind attention of the Hon'ble Tribunal towards a serious environmental and public health issue being faced by the residents of Anand Vihar, Delhi-92, particularly in the vicinity of Vivekanand School.

There exists an open dhalao (garbage collection point) near the school, which has become a constant source of foul smell, unhygienic conditions, and severe air pollution. The open dumping and unmanaged waste disposal practices are not only violating the basic norms of solid waste management but are also adversely affecting the health of school children, senior citizens, and residents living nearby.

Despite repeated complaints to the local authorities, no concrete action has been taken. The situation is rapidly deteriorating and poses a serious risk of respiratory issues, infections, and environmental degradation.

In light of the above, I humbly request the Hon'ble Tribunal to kindly:

1. Take cognizance of the environmental hazard being caused by the open dhalao;
2. Direct the Municipal Corporation of Delhi (MCD) to take immediate steps to remove or relocate the dhalao away from the residential and school area;
3. Ensure proper scientific handling and disposal of waste in accordance with the Solid Waste Management Rules, 2016;

MS
17/9
CMC-1
MSB/CMC-1
17/09/25
DEU

4. Initiate regular monitoring and sanitation drives in the affected locality to prevent recurrence.
5. To cover the entire portion of the open dhalao immediately till its removal or relocation from the existing place.

Your kind and urgent intervention is earnestly requested to safeguard the health of vulnerable groups and ensure compliance with environmental norms.

With warm regards,

Encl: dhalao pic

Sincerely yours,



(SUNIL JAIN)
GENERAL SECRETARY
9968311602

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT (GOVT. OF NCT OF DELHI)
 4th & 5th FLOOR ISBT BUILDING KASHMERE GATE DELHI-6
 visit us at : <http://dpcc.delhigovt.nic.in>

Inspection Report

1.	Name & Address of the Unit	M/s. MCA, Open dhalao (Garbage Collection Point) Near Vivekanand School, Anand Vihar, Delhi-110092
2.	Owner/ Partner's Name & Contact Details(Phone & E-mail)	—
3.	Date of Inspection	17/04/2026
4.	Time of inspection Start of Inspection	02:50 PM
	End of Inspection	03:00 PM
5.	Name & Designation of the Persons contacted at the industry
6.	Kind of Industry
7.	Product & Capacity
8.	Main Raw Materials
9.	Water Polluting	Yes/No ETP Installed : Yes/No
10.	Air Pollution	Yes/No ECS Installed : Yes/No
11.	Details of Stack Height (Furnace/Boilers/Others)	(Above G.L.)..... (Above R.L.).....
12.	Type of Fuel Used
13.	A. Source of Water Supply	DJB/NDMC/DSIIDC/Borewell/Tankers/Others
	B. Effluent Discharge	(a) Domestic/ Trade Effluent
		(b) Unit connected to Conveyance System: Yes/No
		(c) Discharging into.....
14.	Status of Consent {If Any}
15.	D.G. Set(s) {if Any}	No....Capacity.....KVA. Acoustic: Yes/No
16.	Plot Area	Stack Height.....(Above G.L.).....(Above RL)
17.	Labour
18.	Machinery

N/A

- 19. Detail of Power Connection
- 20. Whether Unit found in Operation : Yes/No
- 21. Status of Registration under Plastic Waste Management Rules, 2016 :
- 22. Whether Generating Hazardous Waste : Yes/No
- 23. Details about Hazardous Waste :
 - (a) Status of Authorization {if any} :
 - (b) Display Board Provided : Yes/No
 - (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
 - (d) Whether container marked with specified label : Yes/No
 - (e) Whether container stored kept in an isolated area : Yes/No
 - (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
 - (g) Whether date on which storage began indicated on each container : Yes/No
 - (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
 - (i) Category of Hazardous Waste as per the Schedules I, II and III of these rules
 - (j) Authorized mode of disposal or recycling or utilization or co-processing etc.
 - (k) Quantity (Ton/Annum)

N/A

Remarks (if Any)

- ① The site is visited for inspection on the order of Hon'ble Tribunal (NGT)
- ② The site in question was being used as an open dumping and solid waste storage containers are placed therein.
- ③ Solid waste was found scattered in the open, causing foul smell and unhygienic conditions.
- ④ One MCD truck found in place for lifting the garbage/solid waste from alleged site.

Signatures, Name & Designation of inspecting officials

2

(Signature)
 Praveen Kumar
 TEE, CMC - III



Open Dhalao Near Vivekanand School
17.04.2026 14:53
28.65460, 77.31505
J J Camp, Anand Vihar, New, 110092



Captured with **Conota**
Camera for work

Open Dhalao Near Vivekanand
School
17.04.2026 14:53
28.65463, 77.31506
J J Camp, Anand Vihar, New, 110092



Open Dhalao Near Vivekanand
 School
 17.04.2026 14:53
 28.65468, 77.31507
 J J Camp, Anand Vihar, New, 110092



Powered with Conota Camera for work



Open Dhalao Near Vivekanand School
17.04.2026 14:56
28.65467, 77.31507
J J Camp, Anand Vihar, New, 110092



Open Dhalao Near Vivekanand School
17.04.2026 14:57
28.65463, 77.31506

By Speed Post	
	DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. of NCT of DELHI) 3 rd Floor, Block-1, DMRC IT Park, Shastri Park, Delhi-110053 Visit us at: http://dpcc.delhigovt.nic.in
	
F. No. DPCC-H013/18/2026/Legal/E-351781 / 84-86	Dated: 29/4/26

REMINDER-1**To,**

**The Commissioner (MCD),
4th Floor, Dr. S.P.M. Civic Centre,
Minto Road, New Delhi-110002.**

Sub: Complaint regarding Open Dhalao near Vivekanand School, Anand Vihar, Delhi- 110002 causing severe Air Pollution and Public Health Hazard.

Reference: 1. DPCC letter F.No. DPCC/ CMC-I/ Complaints /C-2305 /2025 /2541-43 dated 06.10.2025. (copy enclosed).
2. Hon'ble NGT order dated 09.03.2026 matter in OA No. 129/2026 of "Sunil Jain Versus Govt. of NCT of Delhi".

Sir,

This is in reference to a complaint regarding Open Dhalao near Vivekanand School, Anand Vihar, Delhi- 110002, DPCC has forwarded the complaint vide letter **F. No. DPCC/CMC-I/Complaints/C-2305/2025/2541-43 dated 06.10.2025** with the request to take necessary action at your end under intimation to complainant & this office. However, Compliance report is yet to be received.

Subsequently the said matter was heard before Hon'ble NGT in OA No. 129/2026 in the matter of "Sunil Jain Versus Govt. of NCT of Delhi". Hon'ble NGT vide its order dated 09.03.2026 has directed as:

".....3. Once a complaint has been made to the DPCC the same is required to be duly looked into and on spot inspection if it is found that the dhalao is not properly maintained and is illegally operating the expeditious requisite action is required to be taken by the DPCC.

4. Hence, we dispose of the OA directing the Member Secretary, DPCC to duly consider the complaint dated 31.07.2025 made by the applicant and take appropriate action in accordance with law as expeditiously as possible preferably within a period of eight weeks from the date of receipt of a copy of this order keeping in view the observation made above."

In pursuance to the orders of The Hon'ble Tribunal (NGT), officials of

DPCC has conducted an inspection of alleged open dhalao (Garbage collection point) in the vicinity of Vivekanand School, Anand Vihar, Delhi-110092 on 17.04.2026 and following observations were made:

- The site in question was being used as an open dumping and Solid waste storage containers are placed at the alleged site.
- Solid waste was found scattered in the open, causing foul smell and unhygienic conditions.
- One MCD truck found in place for lifting the garbage/ Solid waste from alleged site.

In view of the above, you are again requested to direct the concerned to take necessary remedial measures complying with the Solid Waste Management Rules, 2016. An early Action Taken Report to this office under intimation to the complainant along with geo-tagged photographs of the alleged site within 15 days shall be appreciable.

This issues with the approval of Competent Authority, DPCC

Yours sincerely



M.S. Rawat
SEE, CMC-III

Encl: As above.

Copy to:

1. Sh. Sunil Jain, General Secretary, RWA, D-Block, Anand Vihar, Delhi-110092
2. Master File, CMC-III